

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-1050(PB)/2020

IN THE MATTER OF:

UKG Steels Pvt. Ltd.

.... Applicant/petitioner

v.

Exotic Buildcon Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Sudhir Kumar Singh, Adv.

For the Respondent

Mr. Nityanand Singh, Adv. for CD

ORDER

List the matter for hearing on **18.01.2021**.

- Sd.

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)